

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A./020/1560/2015  
Date of order : 10-04-2018

Between :

M. Koteswara Rao  
S/o Anjaiah, Aged 49 years,  
Daily Rated Contingency Worker as Group C Employee,  
Railway Mail Service, Guntur,  
R/o D.No : 2-1-21/1, Stambalagaruvu,  
Guntur – 522 006. ....Applicant

AND

1. Union of India,  
Rep by its Director General,  
Posts Department,  
New Delhi – 110 001.
2. The Post Master General,  
Vijayawada Region,  
Vijayawada, Krishna District – 520010.
3. The Superintendent,  
RMS 'Y' Division,  
Vijayawada,  
Krishna District – 520010.
4. The Sub Record Officer,  
Kothapet, Guntur – 522 001. ....Respondents

---

Counsel for the Applicant: Mr. Md Tazuddin

Counsel for the Respondents : Mr. M. Venkata Swamy

---

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member )

(Oral order per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member )

---

No representation for the applicant. Mr. M. Venkata Swamy, learned Standing Counsel for Respondents present.

2. OA is dismissed for non prosecution. No order as to costs.

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 10<sup>th</sup> April, 2018.  
Dictated in Open Court.

vl